

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 21

IA No. 373/23, 1727/23, 1729/23, 1735/23
In

CP (IB) No. 94/Chd/Hry/2020
(Admitted)

Under Section 7, & 14(1)(b) IBC 2016
R 11 NCLT Rules

In the matter of:-

Siri In Fin Lease Private Ltd

...Petitioner/Financial Creditor

Vs.

Arkin Creations Private Limited

..Respondent/Corporate Debtor

Present: Mr. Mohd. Nazim Khan and Mr. Chirag Chauhan, Advocates for the petitioner in main CP and applicant in IA No.373/2023.
Mr. Satyendra Sharma, RP in person.
Mr. G.S Sarin, PCS for respondent Nos.1 and 2 in IA No.373/2023.

IA No. 373/23

It is stated by the learned counsel for the respondent that he have e-filed the reply. Let the hard copy of this be filed during the course of day. A date is requested by the learned counsel for the applicant for filing the Rejoinder. Let the same be filed within four weeks with a copy in advance to the counsel opposite. List the matter for arguments on 19.09.2023.

IA No.1727/23

This application has been filed for placing on record the 14th Progress report for the period 28.04.2023 to 12.05.2023. The same is taken on record subject to just exceptions. Thus IA No.1727/2023 is disposed of accordingly.

IA No.1729/23

This application has been filed for placing on record the 17th Progress Report for the period of 12.06.2023 to 26.06.2023. The same is taken on record subject to just exceptions. Thus IA No.1729/2023 is disposed of accordingly.

IA No.1735/23

This application has been filed for placing on record the 15th Progress Report for the period of 28.05.2023 to 11.06.2023. The same is taken on record subject to just exceptions. Thus IA No.1735/2023 is disposed of accordingly.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

August 07, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)